

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 5

C.A.(CAA)/66(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES: JBCG ADVISORY SERVICES PRIVATE
LIMITED

Section 230-232, Sec 234 of the Companies Act, 2013

ORDER

1. Mr. Ashish Lalpuria, CS a/w Hiten Sarvaiya, CA appeared for the Petitioner.
2. Heard Counsel appearing for the Petitioner and **Reserved for Order.**
3. Registry is directed to accept hard copies of the petition.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna